

(a) the number of train accidents since December, 1, 1989, month-wise;

(b) the total casualties/deaths in each of the accidents;

(c) the number of people given compensation and the amount thereof;

(d) the total loss incurred by the Railways;

(e) the reasons for those accidents and the action taken against persons found responsible; and

(f) the remedial steps taken by Government to check rail accidents?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) The number of train accidents that took place on the Indian Railways during the period December 1989 to June 1990 is given below:

<i>Month</i>	<i>No. of train accidents</i>
December, 1989	39
January, 1990	43
February, 1990	41
March, 1990	45
April, 1990	44
May, 1990	39
June, 1990	44

(b) 223 persons lost their lives and 631 sustained injuries in these accidents.

(c) 91 persons have been paid a sum of Rs. 38.85 lakhs as compensation during this period, but not necessarily pertaining to acci-

dents that occurred during his period. In addition, Railways have made an ex-gratia payment of Rs. 13.80 lakhs.

(d) The cost of damage to the railway property has been estimated at Rs. 20.62 crores.

(e) Various causes like human failure (both railway staff and others), failure of equipment and miscreant activity etc., led to these accidents. During this period 134 railway staff were punished.

(f) Railways have a comprehensive on going campaign to arrest the incidence of accidents. Some of the important measures are:—

- (i) induction of technical devices to assist the human effort.
- (ii) improvement in quality of maintenance of fixed and moving assets.
- (iii) intensive and frequent inspections.
- (iv) monitoring the performance, including psycho-technical tests, of the staff belonging to critical safety categories; and
- (v) intensive training of staff engaged in train running and train passing duties.

[*Translation*]

Transfer of Officials in Railway Board

*14. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any rule/order regarding the maximum number of years; for which an employee/officer of the Railway Board can be posted at one branch;

(b) if so, the details thereof;

(c) whether Railway Board is fully complying with this rule/order; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) and (b). Posting of officers of Railway Group 'A' Services in Railway Board's office is governed by a tenure ranging from 3 years to 5 years. Employees and Section Officers of Railway Board are given rotation after 4 to 5 years of stay in one Section except in a few cases where continuity is required in the administrative interest.

(c) and (d). Tenure Rules for the Railway Group 'A' officers are normally adhered to. The rotation of Section Officers and staff is a continuous process and is done with due regard to administrative requirement.

[English]

Production cost of Maruti Vehicles

*15. SHRIBHABANISHANKAR HOTA: Will the Minister of INDUSTRY be pleased to state:

(a) the cost of production of different Maruti vehicles and their respective selling prices;

(b) the number of Maruti vehicles produced during the last three years and the

number of vehicles sold to Government and its agencies including public sector undertakings; and

(c) the sale price of similar vehicles in other countries?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) It is not in the commercial interest of the company to disclose the cost of production of its vehicles. However, net average profit (before tax) per vehicle during 1989-90 works out to Rs. 2858/- (excluding net interest income). The prices of different Maruti vehicles are given below:—

<i>Model</i>	<i>Ex-factory Price (including excise duty)</i>
Car Standard	Rs. 99,984.00
Car AC	Rs. 120,9211.00
Omni	Rs. 1,00,194.00
Omni AC	Rs. 1,23,187.00
Gypsy Soft Top	Rs. 1,33,637.00
Gypsy Hard Top	Rs. 1,45,591.00
Gypsy AC	Rs. 1,71,006.00

(b) Maruti Udyog, Ltd. does not administration data regarding vehicles sold to Govt. and its agencies. However, the number of vehicles produced by Maruti Udyog Ltd. and sold under DGS&D Rate contract during the last 3 years are as under:—

<i>Year</i>	<i>No. of vehicles Produced</i>	<i>No. of vehicles sold under DGS&D rate contract</i>
1987-88	92,630	1,770
1988-89	1,05,547	2,547
1989-90	1,17,521	2,744